

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9420 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kokrajhar

Dated Guwahati, the 03rd November, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJK/2022/1511 dated 11.10.2022

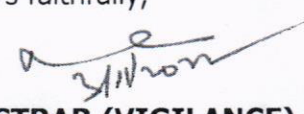
Sir,

With reference to the above, I am directed to inform you that Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate, (M), Gossaigaon has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 11.10.2022 to 21.10.2022 to visit Chennai along with her husband Shri Ghanashyam Doley and minor daughter Rudrani Doley, by the shortest possible route, as per existing rules

Smiti Bhuyan may be informed accordingly.

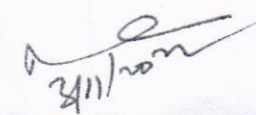
Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9421 - 9424 /A, dated- 03/11/22 P
Copy to:-1

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate, (M), Gossaigaon for information with reference to her letter No. KJM-24/2022/1194 dated 07.10.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE) P